

The Digital Personal Data Protection (Amendment) BILL, 2024 (Amendment of Section 9, etc.) -Introduced

SHRI JAGDAMBIKA PAL (DOMARIYAGANJ): Sir, I rise to move for leave to introduce a Bill to amend the Digital Personal Data Protection Act, 2023.

माननीय अध्यक्ष : प्रश्न यह है :

कि डिजिटल वैयक्तिक डाटा संरक्षण अधिनियम, 2023 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।

प्रस्ताव स्वीकृत हुआ ।

SHRI JAGDAMBIKA PAL : Sir, I introduce the Bill.

17.25 hrs